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Title: Introduction of the Constitution (Amendment) Bill, 2009 (Insertion of new article 16A). [\\*](#)

SHRI BASU DEB ACHARIA (BANKURA): Madam, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI BASU DEB ACHARIA : I introduce the Bill.

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